

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 26.12.2013

The meeting No.37/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 26.12.2013 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohli, Director	R.O., TC, Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri J.D. Giri, Vice President	AEPC
6.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.37/AM-14 dated 26.12.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 37/84-ALC3/2013

MEETING DATE : 26.12.2013

	Case No.:9/33/84-ALC3/2013	Party Name: SADHANA FASHIONS	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Approved
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1	HQ File :01/84/050/00237/AM14/	RLA File :33/24/040/00017/AM10/	Lic.No/Date:3310015243 31.03.2010										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/222/2013-TSW, dated 26.12.2013 as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Ladies S-XL Ballerina</td><td>5,10,132 Pair</td><td>Shoe outside TRP with fabric</td><td>5,10,132 Pair</td></tr> </tbody> </table>	S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies S-XL Ballerina	5,10,132 Pair	Shoe outside TRP with fabric	5,10,132 Pair	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.	
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Ladies S-XL Ballerina	5,10,132 Pair	Shoe outside TRP with fabric	5,10,132 Pair									

2	Case No.:33/15/80-ALC2/2013	Party Name: SEATO AUTO ACCESSORIES (INDIA) PVT. LTD.,	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/80/050/00289/AM14/	RLA File :10/24/040/00027/AM14/	Lic.No/Date:1010054266 30.07.2013	Defer Date: 23.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 23.01.2014.			

3	Case No.:19/24/84-ALC3/2013	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Rejected
	HQ File :01/84/050/00177/AM14/	RLA File :04/24/040/00115/AM14/	Lic.No/Date:0410149217 28.08.2013	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DIPP's letter dated 29.11.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.			

RLA may take suitable consequential action accordingly.

Case No.:5/27/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Approved
HQ File :01/84/050/00206/AM14/	RLA File :04/24/040/00125/AM14/	Lic.No/Date:0410150522 03.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/207/2013-TSW, dated 26.12.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Handbags made out of textile material, Style-F51105 & F51108	8834 Nos.	Outer lining Cotton & Poly Jacquard fabric with light knit backing/CTD, Vitello crom soft HR, width-57"	587.69 Meters
			Outer lining 10.67CM. Valentine floral POP LW pebble PVC-Poly/ Cotton non-brush canvas/musika saffiano GR CH, width-57"	152.64 Meters
			Inner lining 100% Polyester lining/Polyester satin lining – WR +IX clear PU coating, width-58.5"	1507.09 yards
			Elast smooth brushed PVC	208.05 Meters
			100% Spun Rayon woven tape (25mm)/25mm Rayon surcingle webbing	10,700.82 Meters
			Metal fitting	Net to net
			Rivets	Net to net, set

Eyelets	Net to net
Zip fasteners accessories	2149.93 Meters
Slider accessories	Net to net
Stopper accessories	Net to net
0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	18.90 yard
1.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	5.92 yard
0.3mm Bonded Leather Board	12.96 Sq. foot
0.4mm Bonded Leather Board	808.99 Sq. foot
0.6mm Bonded Leather Board	1530.69 Sq. foot
0.8mm Bonded Leather Board	28.80 Sq. foot
1.6mm Bonded Leather Board	53.00 Sq. foot
Texon Brand Cellulose Insole Sheet	Net to net
210D Nylon (0.1mm) lining material	1388.68 Sq. feet
420D Nylon lining material	41.87 Sq. feet
Leather Auxiliary Adhesive	168.16 Kgs.
Water Based Adhesive	19.43 Kgs.
Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	93.64 Kgs.
AR6450/D Primer	77.00 Kgs.
Sensormatic security label packing material	As per general policy for packing material given in Handbook of Procedures, Vol.II
Fabric care card brochure	- do -

			3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
			Coach Non logo tissue paper packing material	- do -
			Printed Poly bags packing material	- do -
			Packing Boxes outer cartons	- do
2.	Textile Purses, Style-49978/ F50515/F50672/ F50675	8288 Nos.	Outer lining 10.67CM. Valentine floral POP LW pebble PVC-Poly/Cotton non-brush canvas/musika saffiano GR CH, width-57"	744.87 Meters
			Inner lining 100% Polyester lining/Polyester satin lining – WR +IX clear PU coating, width-58.5"	1444.10 Yards
			Elast smooth brushed PVC	29.63 Meters
			Metal fitting	Net to net.
			Rivets	Net to net, Set
			Zip Fasteners accessories	3720.81 Meters
			Slider accessories	Net to net
			Stopper accessories	Net to net
			0.3mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	11.04 yard
			0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	2.03 yard
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	19.75 yard
			0.4mm Bonded Leather Board	15.19 Sq. foot

		0.6mm Bonded Leather Board	161.75 Sq. foot
		Texon Brand Cellulose Insole Sheet	Net to net
		210D Nylon (0.1mm) lining material	227.81 Sq. foot
		Leather Auxiliary Adhesive	49.34 Kgs.
		Water Based Adhesive	131.51 Kgs.
		Resin Nan Pao BWA-316CH Baoweiling Brand	55.49 Kgs.
		AR6450/D Primer	28.70 Kgs.
		Sensormatic Security Label packing material	As per general policy for packing material given in Handbook of Procedures, Vol.II
		Fabric care card brochure	- do -
		3 GM/6 GM Silica gel in aiwa paper sachet packing material	- do -
		Coach Non logo tissue paper packing material	- do -
		Printed Poly bags packing material	- do -
		Packing Boxes outer cartons	- do -
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

5	Case No.: 5/32/84-ALC3/2013	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00232/AM14/	RLA File :03/95/040/00489/AM14/	Lic.No/Date:0310752025 03.10.2013	Defer Date: 23.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Mumbai. Accordingly, the Committee after deliberations			

decided to send a reminder to R.A., Mumbai for providing the application set and deferred the case for re-listing on 23.01.2014.

6	Case No.:10/33/84-ALC3/2013	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00238/AM14/	RLA File :05/24/040/00254/AM14/	Lic.No/Date:0510368746 18.10.2013	Defer Date: 23.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.			

7	Case No.:1/30/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00212/AM14/	RLA File :03/95/040/00531/AM14/	Lic.No/Date:0310754527 21.10.2013	Defer Date: 23.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided that the requisite comments on the proposal are still awaited from the Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers. The Committee after deliberations decided to await the same and defer the case for re-listing on 23.01.2014.			

8	Case No.:7/33/84-ALC3/2013	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Approved
	HQ File :01/84/050/00235/AM14/	RLA File :03/95/040/00567/AM14/	Lic.No/Date:0310754597 21.10.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/84/2013-14/Hosy., dated 26.12.2013 as detailed below:-			

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Spunlace non-woven tape rolls made of 70% Polyester 30% Viscose staple fibre (containing 3,50,000 Kgs. Polyester fibre, 1,50,000 Kgs. Viscose fibre)	5,00,000 Kgs.	Polyester Staple fibre	4,20,000 Kgs.
			Viscose Staple fibre	1,80,000 Kgs.
2.	Spunlace non-woven tape rolls made of 50% Polyester 50% Viscose staple fibre (containing 2,50,000 Kgs. Polyester fibre, 2,50,000 Kgs. Viscose fibre)	5,00,000 Kgs.	Polyester Staple fibre	3,00,000 Kgs.
			Viscose Staple fibre	3,00,000 Kgs.
3.	Spunlace non-woven tape rolls made of 40% Polyester 60% Viscose staple fibre (containing 1,00,000 Kgs. Polyester fibre, 1,50,000 Kgs. Viscose fibre)	2,50,000 Kgs.	Polyester Staple fibre	1,20,000 Kgs.
			Viscose Staple fibre	1,80,000 Kgs.
4.	Spunlace non-woven tape rolls made of 30% Polyester 70% Viscose staple fibre (containing 75,000 Kgs. Polyester fibre, 1,75,000 Kgs. Viscose fibre)	2,50,000 Kgs.	Polyester Staple fibre	90,000 Kgs.
			Viscose Staple fibre	2,10,000 Kgs.
5.	Spunlace non-woven tape rolls made of 80% Polyester 20% Viscose staple fibre (containing 4,00,000 Kgs. Polyester fibre, 1,00,000 Kgs. Viscose fibre)	5,00,000 Kgs.	Polyester Staple fibre	4,80,000 Kgs.
			Viscose Staple fibre	1,20,000 Kgs.
6.	Spunlace non-woven tape rolls made of 90% Polyester 10% Viscose staple fibre (containing 2,25,000 Kgs. Polyester fibre, 25,000 Kgs. Viscose fibre)	2,50,000 Kgs.	Polyester Staple fibre	2,70,000 Kgs.
			Viscose Staple fibre	30,000 Kgs.
7.	Spunlace non-woven tape rolls made of 100% Polyester staple fibre (containing 2,50,000 Kgs. Polyester fibre)	2,50,000 Kgs.	Polyester Staple fibre	3,00,000 Kgs.

8.	Spunlace non-woven tape rolls made of 35% Polyester 65% Viscose staple fibre (containing 87,500 Kgs. Polyester fibre, 1,62,500 Kgs. Viscose fibre)	2,50,000 Kgs.	Polyester Staple fibre	1,05,000 Kgs.
			Viscose Staple fibre	1,95,000 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
condition

9	Case No.: 8/31/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00221/AM14/	RLA File :04/24/040/00157/AM14/	Lic.No/Date:0410151205 23.10.2013	Defer Date: 16.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 16.01.2014.			

10	Case No.: 6/33/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00234/AM14/	RLA File :03/95/040/00530/AM14/	Lic.No/Date:0310754963 23.10.2013	Defer Date: 23.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided that the requisite comments on the proposal are still awaited from the Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizers. The Committee after deliberations decided to await the same and defer the case for re-listing on 23.01.2014.			

	Case No.: 1/33/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HO File :01/84/050/00228/AM14/	RLA File :07/24/040/00250/AM14/	Lic.No/Date:0710099327	Defer Date:

11			30.10.2013	09.01.2014
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 09.01.2014.				

12	Case No.:2/33/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00229/AM14/	RLA File :07/24/040/00251/AM14/	Lic.No/Date:0710099328 30.10.2013	Defer Date: 09.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 09.01.2014.			

13	Case No.:11/33/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00239/AM14/	RLA File :04/24/040/00166/AM14/	Lic.No/Date:0410151764 08.11.2013	Defer Date: 16.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the written request of applicant firm for extension of time for submission of requisite information/details in support of their proposal. The Committee agreed with the request of the applicant firm and decided to defer the case for re-listing on 16.01.2014.			

14	Case No.:12/33/84-ALC3/2013	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:37/84-ALC3/2013 26.12.2013	Status: Deferred
	HQ File :01/84/050/00240/AM14/	RLA File :04/24/040/00182/AM14/	Lic.No/Date:0410151873 12.11.2013	Defer Date: 23.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to applicant firm for furnishing the requisite information/details vide letter dated 10.12.2013 in support of their proposal. Accordingly, the Committee has decided to await the requisite information/details from the applicant firm and deferred the case for re-listing on 23.01.2014.			

MANUAL AGENDA CASE

(15)

Case No.424	M/s Gaurav International, Gurgaon
NC 37/AM-14, dt. 26.12.2013	File No.01/84/162/170/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510362261 dated 07.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per samples of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 71% Cotton 29% Silk dyed woven fabric, GSM-44+/-10%, Style No.330596/342162	13,887 Nos.	71% Cotton 29% Silk dyed woven fabric, GSM-44+/-10%.	20,221 Sq. meter
2.	Ladies Shorts made of 100% Linen yarn dyed woven fabric, GSM-240+/-10% (as shell) and 100% Polyester dyed woven fabric, GSM- 64+/-10% (as lining), Style No. 330833/339864	1253 Nos.	100% Linen yarn dyed woven fabric, GSM-240+/-10%	1845 Sq. meter
			100% Polyester dyed woven fabric, GSM-64+/-10%	1476 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.425	M/s Gaurav International, Gurgaon
NC 37/AM-14, dt. 26.12.2013	File No.01/84/162/108/AM-14/DES-V

Fixation of input output norms in respect of Advance Authorization No.0510210180 dated 08.10.2007.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 23.01.2014.

(17)

Case No.426	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/416/AM-13/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510340389 dated 07.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Girish Chandra, Manager on behalf of the firm. Mr. Girish Chandra presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee observed that the CAD/CAM of the export product is not correct. The Committee after deliberations suggested the representatives of the applicant firm to submit the actual/correct CAD/CAM of the export product in support of their proposal and defer the case for re-listing on 23.01.2014.

(18)

Case No.427	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/415/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0510342519 dated 04.01.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Girish Chandra, Manager on behalf of the firm. Mr. Girish Chandra presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Lace Dress (4-16 years girls) made of 54% Cotton 44% Nylon 2% Polyester fabric, GSM-115+/-10% with	1200 Nos.	54% Cotton 44% Nylon 2% Polyester lace fabric, GSM-115+/-10%	1.80 meter piece	Sq. per

indigenously 100% Polyester jersey fabric, Style No. 032P2660 Cream			
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.428	M/s Alps Industries Ltd., Ghaziabad
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/162/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510363932 dated 29.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 16.01.2014.

(20)

Case No.429	M/s Raghav Exports, Ludhiana
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/020/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3010093062 dated 01.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per manufacturing process of the export product provided by the applicant firm and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Women's Long Sleeve Top containing 6734.1 Kgs. Merino Wool and 5509.720 Kgs. dyed Viscose	12,243.820 Kgs.	Merino Wool Tops	9764.445 Kgs.
			Dyed Viscose Tops	7989.095 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.430	M/s Chiripal Industries Ltd., Ahmedabad
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/448/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0810118227 dated 06.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has furnished the information of Advance Authorization No. 0810115374 dated 25.09.2012 in reply to information against the Advance Authorization No.0810118227 dated 06.02.2013. The Committee after deliberations decided to ask the applicant firm to furnish the relevant information in support of their proposal for consideration. The case stands for re-listing on 23.01.2014.

(22)

Case No.431	M/s Sweta Chaudhry (Fibretec), Kolkata
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/080/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0210190533 dated 11.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart and sketch of the export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Jacket made of 100% Polyester fabric, GSM-125+/-10%, Style No.957J1148	1385 Nos.	SRP-B41ED, 100% Polyester fabric, GSM-125+/-10%, width-125 cms.	5193 Meter
			Art 490, 100% Cotton dyed woven fabric, GSM-188+/-10%, width-139 cms.	111 Meter
			Art 1025 Fleece, 100% Polyester	305 Meter

fabric, GSM-130+/-10%, width-152 cms.	
LI 100062, 100% Polyester fabric, GSM-55+/-10%, width-148 cms.	900 Meter
100129. 65% Polyester 35% Cotton Y/D poplin, GSM-120+/-10%, width-145 cms.	415.500 Meter
ST Steam Tape EPU2004, 100% Polyester, width-20mm	44,874 Meter
Art 199501 winter pocketing/SLCT, 100% Cotton fabric, GSM-140+/-10%, width-150 cms.	471 Meter
Padding 100% Polyester 2SDF 200 Grams, width-60"	886 Meter
Padding 100% Polyester 2SDF 150 Grams, width-60"	1025 Meter
Padding 100% Polyester 2SDF 100 Grams, width-60"	291 Meter
Padding 100% Polyester 2SDF 60 Grams, width-60"	692.500 Meter
Interlining CE 1036 85, GSM-30, width-90 cms.	208 Meter
Interlining CE 3025, GSM-30, width-90 cms.	3061 Meter
515034- Metal Snap buttons, 38L	Net to net
SBB for subst. Snap button	Net to net
Puller 500017 Plastic puller	Net to net
Metal eyelet 540007	Net to net

Metal eyelet 540006	Net to net
Plastic cord stopper 537509	Net to net
100% Polyester care label 795001	Net to net
100% Polyester tape 315066, width-10mm	1288 Meter
Paper hang tags HA740001, 97003	Net to net
Paper hang tags HA740999	Net to net
Paper hang tags HA hang tag FA.SW/ST	Net to net
Paper hang tags HA740008 N - 97002	Net to net
Metal buckle, width-22mm, BK549012	Net to net
Padding 100% Polyester 2SDF Q/T 150 GR 4T.Box, width-60"	956 Meter
100% Polyester label 705069	Net to net
100% Polyester label 705068	Net to net
100% Polyester label 705057	Net to net
100% Polyester magic tape soft side, width-20mm, 312502	Net to net
100% Polyester magic tape hook side, width-20mm, 312503	Net to net
Production sticker 795002	Net to net
100% Polyester String 310006, 95501	1048 Meter
100% Cotton String 310004	2908 Meter
100% Polyester String 310005	4944 Meter
100% Polyester woven size label	Net to net

			795000	
			No.3 Polyester zipper, close end, 16cm.	Net to net
			100% Polyester zipper 5VCA2-47 VSC-56-5H111, 15cm-18cm.	Net to net
			100% Polyester zipper 5VOA2-47 VSO-56-V8-5H111, 42cm-85cm.	Net to net
			Padding 100% Polyester quilted 200 GR, 2SDF, width-60"	1025 Meter
2.	Men's jacket made of 100% Polyester fabric, GSM-150+/-10%, Style No. 907J520	1388 Nos.	Art 1129 40576/11, 63% Polyester 37% Polurethan/ Polyurethan fabric, GSM-303+/-10%, width-134 cms.	111 Meter
			Art 1025 Fleece, 100% Polyester fabric, GSM-130+/-10%, width-152 cms.	361 Meter
			Art 520 YV 20HB, 100% Polyester fabric, GSM-150+/-10%, width-150cms.	5038 Meter
			SRP-Y003EF, 70% PE 30 PU fabric, GSM-116+/-10%, width-143 cms.	333 Meter
			LI 100062, 100% Polyester fabric, GSM-55+/-10%, width-148 cms.	1027 Meter
			Art 100126, 57% Nylon 43% Polyester fabric, GSM-80+/-10%, width-145 cms.	375 Meter
			Art 100074 15850/Loden Drap, 40% PC 35% PL 25% Wolle	42 Meter

fabric, GSM-330+/-10%, width-145 cms.	
100% Polyester ST Seam tape EPU2004, width-20mm	44,971 Meter
Art 199501 winter pocketing/SLCT 100% Cotton fabric, GSM-140+/-10%, width-150 cms.	611 Meter
100% Polyester Padding Quilted 150 GR 2SDF, width-60"	930 Meter
100% Polyester Padding 150 Grams 2SDF, width-60"	1055 Meter
100% Polyester Padding 100 Grams 2SDF, width-60"	1041 Meter
100% Polyester Padding 80 Grams 2SDF, width-60"	153 Meter
100% Polyester Padding 60 Grams 2SDF, width-60"	819 Meter
Interlining CE 1036 85, GSM-30 width-90 cms.	222 Meter
Interlining CE 3025, GSM-30 width-90 cms.	3081 Meter
Metal snap button 515026 22L	Net to net
Metal snap button 515065 32L	Net to net
Metal snap button 515065 28L	Net to net
Snap button under 525001 C+D part 28L	Net to net
SBB for Subst. Snap buttons	Net to net
Metal Pullar 500018H	Net to net
Metal eyelet 540007	Net to net

Metal cord stopper 537510	Net to net
Plastic cord stopper 537509	Net to net
100% Polyester care label 795001	Net to net
100% Polyester Tape 315025, width-10mm	1221 Meter
100% Polyester Tape 315053 20, width-20mm	847 Meter
100% Polyester Tape 315016 A, width-16mm	4539 Meter
Paper hang tags HA740001, 97003	Net to net
Paper hang tags HA740999	Net to net
Paper hang tags HA hang tag FA.SW/ST	Net to net
Paper Hang tags HA740008 N-97002	Net to net
100% Polyester padding 2SDF Q/T 200GR 4T.Box, width-60"	930 Meter
100% Polyester label 705062	Net to net
100% Polyester label 705133	Net to net
100% Polyester label 705071, 96030	Net to net
100% Polyester label 705069	Net to net
100% Polyester label 705068	Net to net
100% Polyester piping 340002, 98001, width-10mm	1110 Meter
Production Sticker 795002	Net to net
100% Cotton String, 310004	1874 Meter
100% Polyester String, 310005	5719 Meter

			100% Polyester woven size label 795000	Net to net
			No.3 Polyester zipper, close end, 16cm.	Net to net
			100% Polyester zipper 5VCA2-ZA VS-C-6ZA-V8-X, 8cm-22cm.	Net to net
			100% Polyester zipper 5VOA2-ZA VS-O-5-6ZA-V8-X, 43cm-79cm.	Net to net
3.	Men's jacket made of 100% Polyester fabric, GSM-185+/-10%, Style No. 907J414	130 Nos.	100% Polyester fabric, GSM-185+/-10%, width-140 cm. Art.414 YV20 LBI	473 Meter
			Art 1129 40576/11, 63% Polyester 37% Polurethan/ Polyurethan fabric, GSM-303+/-10%, width-134 cms.	11 Meter
			Art 1025 Fleece, 100% Polyester fabric, GSM-130+/-10%, width-152 cms.	34 Meter
			LI 100062, 100% Polyester fabric, GSM-55+/-10%, width-148 cms.	129 Meter
			Art 100126, 57% Nylon 43% Polyester fabric, GSM-80+/-10%, width-145 cms.	31 Meter
			Art 199501 winter pocketing/ SLCT 100% Cotton fabric, GSM-140+/-10%, width-150 cms.	56 Meter
			100% Polyester Padding Quilted	87 Meter

150 GR 2SDF, width-60"	
100% Polyester Padding 150 Grams 2SDF, width-60"	98 Meter
100% Polyester Padding 100 Grams 2SDF, width-60"	98 Meter
100% Polyester Padding 80 Grams 2SDF, width-60"	14 Meter
100% Polyester Padding 60 Grams 2SDF, width-60"	75 Meter
Interlining CE 1036 85, GSM-30 width-90 cms.	20 Meter
Interlining CE 3025, GSM-30 width-90 cms.	287 Meter
Metal snap button 515026 22L	Net to net
Metal snap button 515025 30L	Net to net
Metal snap button 515025 28L	Net to net
Snap button under 525001 C+D part 28L	Net to net
SBB for Subst. Snap buttons	Net to net
Metal Puller 500020H	Net to net
Metal eyelet 540007	Net to net
Metal cord stopper 537510	Net to net
Plastic cord stopper 537509	Net to net
100% Polyester care label 795001	Net to net
100% Polyester tape 315025, width-10mm	114 Meter
100% Polyester tape 315053 20, width-20mm	78 Meter
100% Polyester tape 315016 A,	424 Meter

		width-16mm	
		Paper hang tags HA740002, 97031	Net to net
		Paper hang tags HA740003, 97032	Net to net
		100% Polyester padding 2SDF Q/T 150GR 4T.Box, width-60"	86 Meter
		100% Polyester label, 705130, 96236-47	Net to net
		Patch label 705080	Net to net
		100% Polyester label, 705081	Net to net
		100% Polyester piping, 340002, 98001, width-10mm	104 Meter
		Production Sticker 795002	Net to net
		100% Cotton string 310004	176 Meter
		100% Polyester string 310005	536 Meter
		100% Polyester woven size label 795000	Net to net
		No.3 Polyester zipper, close end, 16cm.	Net to net
		100% Polyester zipper 5VCA2-ZA VS-C-6ZA-V8-X, 8cm-22cm.	Net to net
		100% Polyester zipper 5VOA2-ZA VS-O-5-6ZA-V8-X, 43cm-79cm.	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.432	M/s Sonal Apparels Pvt. Ltd., Mumbai
NC 37/AM-14, dt. 26.12.2013	File No.01/84/171/115/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0310739335 dated 27.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.

(24)

Case No.433	M/s Shahi Exports Pvt. Ltd., Bangalore
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/457/AM-13/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0710093503 dated 01.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Mens/Ladies trouser made of 99% Cotton 1% Spandex denim fabric, GSM-355 (Tolerance Plus or minus 10%), Style No.HYB33413	38,110 Nos.	99% Cotton 1% Spandex denim fabric, GSM-355 (Tolerance Plus or minus 10%)	96,037 Sq. meter (@ 2.52 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.434	M/s Radnik Exports, New Delhi
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NC 37/AM-14, dt. 26.12.2013	File No.01/84/171/114/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510351464 dated 12.04.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Other outer garments - Ladies Top made of 100% Polyester woven dyed fabric, GSM-165+/-10%, Style: 0208952 Quincy	38,872 Nos.	100% Polyester woven dyed fabric, GSM-165+/-10%, width-56"	74,620 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.435	M/s Texport Overseas Pvt. Ltd., Bangalore
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/142/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0710095276 dated 08.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Cargo Pant made of 54% Polyester 13% Nylon 33% Cotton plain solid fabric, GSM-146+/-10%	4000 Nos.	54% Polyester 13% Nylon 33% Cotton plain solid fabric, GSM-146+/-10%, width-56"	10,990 Sq. meter
			Zippers	4040 Nos.

			Snap Fastner	169 Gross
			Rivets	4040 Set
			Poly/Spun Polyester sewing thread	26,25,000 Meters

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No.436	M/s Noorveer Creations Pvt. Ltd., New Delhi
NC 37/AM-14, dt. 26.12.2013	File No.01/84/50/240/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510335212 dated 20.09.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top upper portion made of 100% Silk fabric(Silk Satin), GSM-51+/-10% (164.220 Kgs.) (Imported) and back sleeve cuff and neck trim made of 60% Cotton 40% Modal knit fabric, GSM-160+/-10% (595.430 Kgs.) ((indigenous) Style	5413 Nos.	100% Silk fabric-Silk Satin, without dyed, GSM-51+/-10%, width-140 cms.	164.220 Kgs.

	No.570067160			
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
